# GOVERNMENT LAW COLLEGE, KOZHIKODE INTERNATIONAL SEMINAR

On

## INTERNATIONAL LEGAL NORMS ON TERRORISM & COUNTER-TERRORISM: PROMISES, EXPERIENCES AND CHALLENGES

From 27th to 29th January, 2019

# **CALL FOR PAPERS**

Dear Sir/Madam,

The Government Law College, Kozhikode is organizing a three day International Seminar on International Legal Norms on Terrorism & Counter-Terrorism: Promises, Experiences and Challenges from 27th to 29th January, 2019, at the college premises. This seminar aims at promoting comparative global research, law reform and policy initiatives to combat terrorism, and to bring together researchers, practitioners, and policy makers to discuss problems, disseminate learning, and share knowledge of existing policy, research, and international lessons in the area.

Our Keynote Speaker is Ms. Shannon Maree Torrens, International and Human Rights Lawyer, who has worked in international criminal law at the international criminal tribunals and courts focusing on genocide, crimes against humanity and war crimes. She has worked as a legal and political advisor for the Marshall Islands in connection with the United Nations and the International Criminal Court. Shannon has lectured, published and presented papers in the areas of international criminal law, human rights, climate change and law of the sea internationally. She is currently a PhD Candidate at the University of Sydney Law School

We expect thought- provoking, multi-disciplinary, quality research papers within the broad themes of the seminar. Guidelines regarding the call for papers have been set forth below. We solicit your esteemed presence and meaningful involvement in the proceedings.

Thanking you

Yours truly

Dr. C Thilakanandan

**Principal** 

Dr. Sanju V.K., Dr. Lina Acca Mathew Asst. Professors & Coordinators

### THEMATIC BREAKUP

- CONCEPT AND UNDERSTANDING OF INTERNATIONAL TERRORISM
- 2. ORIGIN, CAUSES & PROBLEMS OF IDENTIFICATION
- 3. FORMS OF TERRORISM
  - RELIGIOUS TERRORISM
  - POLITICAL & ECONOMIC TERRORISM
  - INTERNAL & CROSS BORDER TERRORISM
  - STATE TERRORISM
  - ICT & CYBER TERRORISM
- 4. IMPACTS OF TERRORISM
  - HUMAN CASUALTIES & IMPACT ON COMMUNITIES
  - WOMEN, CHILDREN & OTHER MARGINALISED GROUPS
  - DESTRUCTION OF INFRASTRUCTURE & ENVIRONMENT
  - BURDENS ON REVENUES
- 5. CONTAINING TERRORISM: THE LEGAL MECHANISM
  - NATIONAL , REGIONAL & GLOBAL LEGAL MEASURES
  - CO-OPERATION & CO-ORDINATION OF COUNTER -TERRORISM AGENCIES - NATIONAL, REGIONAL AND INTERNATIONAL
  - INTERNATIONAL CRIMINAL LAW, TREATIES, EMERGING NORMS
  - TRIAL, PUNISHMENT & ISSUES OF DUE PROCESS
  - LEGALITY OF PRE- EMPTIVE MEASURES
  - ROLE OF UN, ITS FRAMEWORKS AND HUMAN RIGHTS CONSTRAINTS
- 6. TRIAL , PUNISHMENT OF OFFENDERS & REHABILITATION RIGHTS OF VICTIMS
- 7. COMBATTING TERRORISM INDIA'S EXPERIENCE
  - LEGISLATIVE MEASURES
  - ADMINISTRATIVE MECHANISM
  - JUDICIAL APPROACH TO COUNTER-TERRORISM LAWS
- 8. THE WAY FORWARD: AN UNRAVELMENT OF SOLUTIONS TO TERRORISM

#### ABSTRACT:

Abstracts of not more than 250 words shall be sent in pdf format containing the following information: Name of the Presenter, Designation/Institution details, Address and Email id, Title of Abstract to the following email address: glckinternationalseminar@gmail.com

No abstract or full paper shall be accepted after the last date of submission.

#### **GUIDELINES FOR PAPER SUBMISSION:**

- The paper should be typed in MS WORD format
- The paper must be in single column lay out with margins justified on both
- The sub heading should be in font size 12, bold and Times New Roman
- The main text should be in font size 12, Normal, Times New Roman, 1.5 spacing and Justified
- The length of paper should not exceed 6,000 words (including footnotes).
- All references must be in the form of footnotes with font size 10.

#### **REGISTRATION FEE:**

There shall be no registration fee for the seminar. No TA/DA shall be provided for attending the seminar. Those who need accommodation shall make their own arrangements. Organisers are not providing accommodation to the participants. However we have made tie ups with hotels and hostels that can provide double bed rooms, four bed rooms and dormitories at a rate ranging from Rs. 500/- and above per person per day. Those who seek accommodation can be send their details to that effect through email.

#### **IMPORTANT DATES:**

SUBMISSION OF ABSTRACT:  $7^{TH}$  JANUARY

CONFRIMATION OF ABSTRACT SELECTION: 10<sup>ND</sup> JANUARY

SUBMISSION OF FULL PAPER: 21<sup>TH</sup> JANUARY

SEMINAR DATE: 27<sup>TH</sup> TO 29<sup>TH</sup> JANUARY

#### **RULES FOR PAPER PRESENTATION:**

- Every presenter will be allowed not more than 8 minutes for oral presentation.
- In case of co-authors both will have to make an oral presentation for 4 minutes each.
- No presentation certificate will be issued in case a co-author is absent.
- The chair reserves the right to pose queries for further clarification of the seminar topic.

#### **CONTACT DETAILS**

Email: glckinternationalseminar@gmail.com

Please follow this link: https://goo.gl/forms/PNou47nauFg1Npgy1

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